

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 24.03.2021 (WEDNESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 225 of 2021	EpacK Polymers Pvt. Ltd. Vs. JBF Petrochemicals Ltd.	Kamal Ahuja	
2.	Comp. App. (AT) (Ins) No. 226 of 2021	Prakash Asphaltng & Toll Highways (India) Ltd. Vs. Oriental Bank of Commerce (Now Punjab National Bank) & Anr.	Rahul Kumar	
3.	Comp. App. (AT) (Ins) No. 227 of 2021	Techengg Project Services & Equipments (India) Pvt. Ltd. Vs. Jayesh Sanghrajka & Anr.	Apratim Animesh Thakur	Tishampati Sen
4.	Comp. App. (AT) (Ins) No. 228 of 2021	Dharam Vir Malhotra & Anr. Vs. Kaur Sain Spinners Ltd. & Anr.	Udit Kishan	
5.	Comp. App. (AT) (Ins) No. 229 of 2021	Mirambica Infrastructure Pvt. Ltd. Vs. Sanskrut Jewel Residency LLP & Ors. hereinafter referred as the Corporate Debtor	CS.Sachin Naveen Sinha	

For Admission (After Notice)

6.	Comp. App (AT) (Ins) No. 956 of 2020	Vaibhav Goel & Anr. Vs. Deputy Commissioner of Income tax & Anr.	Kanishk Khetan	
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7.	Comp. App. (AT) (Ins) No. 137 of 2021	Royal India Corporation Ltd. Vs. Nandkishor Vishnupant Deshpande, Resolution Professional & Ors.	Deeksha Gaur	
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12:00 Noon

For Hearing

8.	Comp. App (AT) (Ins) No. 888 of 2020	D.K. Mohanty Vs. Jai Balaji Industries & Anr. With	Surekha Raman	Diwakar Maheshwari Pratiksha Mishra-R1 Santosh Choraria- IRP
9.	Comp. App (AT) (Ins) No. 889 of 2020	D.K. Mohanty Vs. Jai Balaji Industries & Anr.	Surekha Raman	Diwakar Maheshwari Pratiksha Mishra-R1 Santosh Choraria- IRP

12:30 PM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Dr. Ashok Kumar Mishra, Member (Technical) and Hon'ble Ms. Shreasha Merla, Member (Technical)

For Hearing

10.	Comp. App. (AT) (Ins) No. 508 of 2020 Part Heard	Victory Iron Works Ltd. Vs. Jitendra Lohia With	Varsha Banerjee	Shounik Mitra-R1 Jayant Mehta-R2
11.	Comp. App. (AT) (Ins) No. 377 of 2020 Part Heard	Energy Properties Pvt. Ltd. Vs. Jitendra Lohia Resolution Professional of M/S. Avani Towers Pvt. Ltd. & Ors.	Ashish Choudhury	Sreenita Ghosh-RP Varsha Banerjee-R3

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2. Website: www.nclat.nic.in

By the order of Hon'ble Acting Chairperson

-sd/-
Registrar